THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/ 2468 /A

From :-

Smti. Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Roushan Lal,

District & Sessions Judge,

Karbi Anglong.

Dated Guwahati the \bigcirc April, 2025.

Sub:

Casual leave.

Ref:-

Your letter dtd. 02.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 04.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 03.04.2025 till the morning of 05.04.2025. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/2469 /A, dated , 09-04-2025

Copy to:

The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)